REPORT AND MINUTES OF THE STANDING COMMITTEE ON COMMUNICATIONS

SHRIMATI JAYANTHI NATARA-JAN : Madam, I lay on the Table a copy (in English and Hindi) of the Seventh Report of the Standing Committee on Communications on Ministry of Information and Broadcasting— Demands for Grants (1994-95) and the Minutes of the Sittings of the Committee relating thereto.

REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STAND-ING COMMITTEE ON TRANSPORT AND TOURISM

श्री प्रमोद महाजन । महोदया में न नागर विमानन विभाग की जनुदान मांगी 1994-95 के संबंध में विभाग संबंधित परिषहन ओंर पर्यटन संबंधी संस-दीय स्वायी समिती का नौवा प्रतिवेदन (अंग्रजी तया हिन्दी में) प्रस्तुत करता हूं।

REPORTS OF THE STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT

SHRI P. UPENDRA: Madam I present the Seventh, Eighth, Ninth and Tenth Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Human Resource Development on the Demands for Grants 1994-95 of the Departments of Women and Child Development, Family Welfare, Health and Culture respectively.

REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY ENVIRONMENT AND FORESTS

SYED SIBTEY RAZI: Madam, I present the Twelth and Thirteenth Reports (in English and Hindi)) of the Department related Parliamentary Standing Committee on Science and Technology, Environment and Forests on the Detailed Demands for Grants (1994-95) of the Departments of Science and Technology and Scientific and Industrial Research of the Ministry of Science and Technology.

REPORTS AND MINUTES OF THE STANDING COMMITTEE ON FINANCE

SHRI KRISHNA KUMAR BIRLA: Madam, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Standing Committed da Finance:-

(i) Fifth Report on 'Demands for Grants (1994-95)' of the Ministry of Finance and Minutes of the sittings of the Committee relating thereto.

(ii) Sixth Report on 'Demands for Grants (1994-95)' of the Ministry of Planning and Programme Implementation and Minutes of the sittings of the Committee relating thereto.

(iii) Seventh Report on The Banking Compaines (Acquisition and Transfer of Undertakings) Amendment Bill, 1993' and the Minutes of the sittings of the Committee relating thereto.

REPORTS AND MINUTES OF THE STANDING COMMITTEE ON DEFENCE

SHRI SUSHILKUMAR SAMBHAJIRAO SHINDE: Madam, I lay on the Table a copy (in English and Hindi) of the Second Report of the Standing Committee on Defence on the Demands for Grants of the Ministry of Defence for the year 1994-95 and the Minutes of the Sittings of the Comittee relating thereto.

MOTION FOR ELECTION TO THE COURT OF THE UNIVERSITY OF DELHI

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): Madam Deputy Chairman,

I beg to move the following motion :----

"That in pursuance of item (xix) of clause (1) of Statute 2 of the Statutes of the University of Delhi, this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to be a member of the Court of the University of Delhi."

The question was put and the motion was adopted.

SHRI G.G. SWELL: Madam, give me just one minute.

THE DEPUTY CHAIRMAN: I will permit you. I have got your paper. Yesterday we had a discussion with Various Members. There is a very small matter, to repeal the Punjab Gram Panchayat Act, 1952 and Punjab Panchayat Samities and Zila Parishad Act, 1961. It was decided that it would not be discussed. There is no discussion on it.